

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 27.10.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 251/2021	Aljo Joseph V Dhanalaxmi Bank Ltd	V. k. Peer Mohamed Khan	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 25/2021	Sequent Electricals Vs Refex Energy Limited	S. Santhosh	Kumarpal Chopra
3.	Comp App (AT)(CH)(Ins) No. 177/2021 & IA No. 361/2021	Southern Power Distribution Company of Telangana Ltd V Kalbakolanu Murali Krishna Prasad RP of Vaksh Steel P Ltd & 2 ors	Adtihya Reddy	Sandhya Rani R1 Suryanarayana R2 Shabeer R3
4.	Comp App (AT)(CH)(Ins) No. 208/2021 & IA No. 416/2021 & 417/2021	A. Sennimalai Suspended Director of Dharani Sugars and Chemicals Ltd. Vs Bank of India & Anr	T.k.Bhaskar Srinath Sridevan K. Harishankar	T. Ravichandran-R1 Savitha Devi-R2
5.	Comp App (AT)(CH) No.35/2021 & IA No. 464/2021	Anuragha Poultries & Breeders P Ltd & 7 Ors V Mrs. Padmavathi & 4 Ors	A.K. Mysamy & Associates	V. Srinivasan R1 R2, R3&R4 Notice Served on 09/10/2021 R5 Notice Served on 11/10/2021

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For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**
CELL : 9940225692

2.Court Officer - **PH No. : 044-2888 0450**
CELL : 9445892169

By the order of Hon'ble Acting Chairperson

(Chennai Bench)